

duty of police officers to obey all orders lawfully issued to them. It is, therefore, not obligatory for them to obey unlawful orders. The statement, therefore, did not give any new directions and as such, the question of its leading to indiscipline in the police force does not arise.

#### T. V. Station at Aurangabad

2012. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether there is any plan to instal a T.V. Centre in Maharashtra at Aurangabad in the near future?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): No, Sir.

#### Sponsor of Retired Officers for Employment in Scheduled Banks

2013. SHRI R. VENKATARAMAN: Will the Minister of DEFENCE be pleased to state:

(a) the number of retired officers who were sponsored for employment in Scheduled Banks by DG Resettlement in 1977; and

(b) the number of jobs provided in these Banks?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) 196

(b) 9.

#### विदर्भ को एक पृथक राज्य बनाना

2014. श्री केशवराव बोर्डने : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महा विदर्भ संघ संमिति महाराष्ट्र राज्य में से विदर्भ को एक पृथक राज्य बनाने की मांग कर रही है ; और

(ख) केन्द्रीय सरकार की इस संघ में क्या नीति है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). जैसा कि तराईकत प्रश्न सं० 130 दिनांक 23 नवम्बर, 1977 के उत्तर में बताया जा चुका है, सरकार के पास राज्यों के पुनर्गठन के लिए कोई प्रस्ताव औपचारिक रूप से नहीं है।

#### Survey of Hydro Power Project in J. and K. State

2015. SHRI BALDEV SINGH JASROTIA: Will the Minister of ENERGY be pleased to state:

(a) whether in view of the shortage of energy in the country and particularly in J & K State, Government of India are making survey for the setting up of a hydro-power project with the help of Chanab, Ravi, Jhelam and Sewa rivers, in the J & K State; and

(b) whether any Central part of power commission is functioning in J & K State and if so, since when and the achievement made so far?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The surveys in the Chenab Basin, with a view to identifying hydro-electric projects in J & K State are being conducted by the Government of India and the Government of J & K. The surveys in the Ravi and Jhelam Basins are being conducted by the State authorities themselves.

(b) Yes, Sir. The Central Water Commission has an Investigation Circle at Jammu for investigation of hydro-electric projects on the river Chenab in J & K State. These investigations were started in June, 1961. The